

the Civil Aviation authorities for the operation from Calcutta; and

(b) if so, what are the details thereof; and the result achieved?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL):

(a) and (b) In terms of the India-U. K. Air Services Agreement, British Airways already has rights to operate services to/through Calcutta. Therefore, there is no question of negotiations on this issue.

**Complaints of poor quality of food and eatables in railway refreshment rooms**

919. DR. MOHD. HASHIM KIDWAI: Will the Minister of RAILWAYS be pleased to state:

(a) what is the number of complaints received from passengers regarding the poor quality of food and eatables served in the railway refreshment rooms, in the trains and regarding unsatisfactory service during the last 3 years, zone-wise;

(b) what are the details of action taken by the concerned railway authorities on these complaints; and

(c) what are the details of remedial measures taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Information is being collected and will be laid on the Table of the Sabha.

(b) The complaints are investigated and based on the results of investigations, action is taken against the contractor/staff responsible. Action taken includes warnings, fines, termination of contract & disciplinary action against staff.

(c) Various measures have been taken to improve the quality of the catering service which include intensive inspections, introduction of cassorole service, modernisation of base kitchens, use of standard raw materials, training to staff

and deterrent action against the contractors/staff fund responsible for poor quality of food.

**Calling of Police in Central Universities**

920. DR. MOHD. HASHIM KIDWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the number of occasions on which police have been called by the Vice-Chancellors of Central Universities during the last three years alongwith the reasons therefor;

(b) what is the number of days on which students were on strike in the Central Universities during the said period, University-wise; and

(c) what is the number of students expelled from the Central Universities during the same period alongwith the grants of expenditure, University-wise?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) to (c) The requisite information is being collected from the concerned Universities and will be laid on the Table of the House.

**Nehru Yuvak Kendras in U.P.**

921. DR. MOHD. HASHIM KIDWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the present number of Nehru Yuvak Kendras in Uttar Pradesh;

(b) whether there is any proposal to set up more such Kendras in that state; and

(c) if so, what are the details thereof and the amount involved?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DE-

VELOPMENT (SHRIMATI MARGARET ALVA): (a) At present there are 56 Nehru Yuva Kendras in Uttar Pradesh.

(b) Yes Sir.

(c) The remaining district will be covered by Nehru Yuva Kendra during the year 1989-90. On an average Rs. 2.30 lakhs is made available for a Nehru Yuva Kendra in a year for establishment salaries and programmes.

#### Lunatics (Patients) and Lunatic Asylums

922. DR. MOHD. HASHIM KIDWAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the number of lunatics, patients suffering from mental diseases, admitted in lunatic asylums mental hospitals, State-wise, during 1987-88;

(b) what is the number of lunatic asylums and mental hospitals in the country, State-wise during the same period;

(c) what is the total amount of money spent on these asylums and mental hospitals during the same period;

(d) whether there is any proposal under Government's consideration to open a Central Institute of mental diseases; and

(e) if so, by when such institute is likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMI-

LY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b) According to the surveys conducted by the Indian Council of Medical Research and some of the agencies, at least 10 to 12 per thousand per population are affected by mental disorders at any point of time. No definite Statewise figures, however, are available. There are 45 mental hospitals/institutions having the specialised treatment facilities for the mental patients in the country as per the details given in Annexure. [See Appendix CXLVII, ANNEXURE No. 40] According to the information available, there were about 46841 admissions in the mental hospitals/institutions in 1987.

(c) Excepting, National Institute of Mental Health and Neuro Sciences, Bangalore, which is an autonomous body under the control of Ministry of Health and Family Welfare, and is financially assisted by both the Central Government and the Government of Karnataka, and the Central Institute of Psychiatry, Ranchi which is a Subordinate Office of this Ministry, the Expenditure on the maintenance of other Hospitals/Institutions is incurred by the concerned Institution/State Governments etc. In respect of the NIMBANS Bangalore and the Central Institute of Psychiatry, Ranchi the budget provisions are made by the Central Government both under Plan and the Non-Plan. The total provisions provided in B.E. 1987-88 and 1988-89 under Plan and Non-Plan for these Institutions were as follows:—

(Rs. in lakhs)

1987-88      1988-89

1. National Institute of Mental Health and Neuro-Sciences, Bangalore

332.91      373.00

2. Central Institute of Psychiatry, Ranchi

146.36      160.00

(d) and (e) There is no proposal at present to establish a Central Institute of mental diseases.